

1	2	3	4	5
20.	Arunachal Pradesh	-	-	No urban local body exists.
21.	Sikkim	No	-	State Govt. has recently enacted Sikkim Municipalities Act, 1995 (earlier no Urban Local Bodies existed).
22.	Jammu and Kashmir	}		Act is not applicable
23.	Meghalaya			
24.	Mizoram			
25.	Nagaland			
<b>UNION TERRITORIES</b>				
1.	Delhi	No	-	Elections will be held when it becomes possible to provide large number of Central Para military force as per the request of the Govt. of N.C.T. of Delhi.
2.	Chandigarh	No	-	Elections could not be held due to delay in delimitation of wards ('High Court's Stay).
3.	A and N Islands	Yes	Completed	-
4.	Daman and Diu	No	-	Elections will be held in Jan. 1996.
		No	-	Already elected body exists.
5.	Pondicherry	No	-	Elections will be held in Jan., 1996.
6.	Dadra and Nagar Haveli	-	-	No Urban Local Body exists.
7.	Lakshdweep	-	-	-do-

*[Translation]***Joint Exercise by Paratroopers**

3596. SHRI BALRAJ PASSI :  
SHRI SATYA DEO SINGH :

Will the PRIME MINISTER be pleased to state :

(a) whether Indian and American paratroopers held a joint exercise at Agra recently;

(b) if so, the objective behind it;

(c) the time duration for which the aforesaid joint exercise continued; and

(d) the number of participants of Indian paratroopers in this exercise?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (d). A joint Indo-US paratroopers' exercise was held at Agra from 14th to 22nd September, 1995 in which 90 paratroopers participated. This exercise was carried out to enhance Indo-US Defence Cooperation and imbibe new training techniques.

*[English]***Homoeopathic Doctors**

3597. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Homoeopathic Doctors in the CGHS are being provided the same facilities as are given to the Allopathic Doctors;

(b) if so, the details thereof;

(c) if not, the reasons for not providing such facilities to the Homoeopathic Doctors;

(d) whether the Government now propose to provide these facilities to Homoeopathic Doctors; and

(e) if so, by when?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) Yes, Sir.

(b) The Homoeopathic doctors are availing the facilities at par with the allopathic doctors viz. their pay scales are identical, their Non-Practice Allowance, same book allowance and the same conveyance allowance.

(c) to (e). Do not arise.